

**The Minister of Transport, Aviation, Shipping and Tourism. (Shri Sanjiva Reddy):** (a) and (b). Government have not received any request from Orissa Government for any assistance to the Flying Club at Bhubaneswar during 1966-67. If such a request is received it will be considered with reference to the rules governing the Flying Subsidy Scheme.

**Travancore Titanium Products Ltd.**

**3894. Shri Warior:  
Shri Vasudevan Nair:**

Will the Minister of Law be pleased to state:

(a) whether it is a fact that the sole selling agency of Travancore Titanium Products Ltd. is held by M/s. T. T. Krishnamachari and Co.; and

(b) if so, the terms and conditions of the Agency?

**The Minister of Law (Shri G. S. Pathak):** (a) Yes Sir.

(b) The current term of the agency is for a period of three years from 1st July, 1965. The important terms and conditions are:—

That the sole selling agents shall sell all products manufactured by the principal company and shall not undertake agency business of similar products manufactured by other companies. The agents shall employ necessary technical personnel for directing sales and for rendering after sales services and shall bear the expenses for training such personnel. The principals shall supply the products to the agents on consignment basis; the agents shall take over the stocks in their godowns at regional centres. The agents are to ensure that adequate stocks are kept at the godowns. The agents are responsible for collection of sale proceeds including sales and other taxes. They shall remit the proceeds to the principals by the last day of the succeeding month and shall pay interest on outstanding amounts from the 1st of the

succeeding month. The principals have reserved the right to make direct sales in certain cases but shall pay over-riding commission to the agents on such sales. In return for the services rendered by the agents, the principals shall pay commission on the sale value F. O. R. Trivandrum price at 2 per cent on sales upto 5000 metric tonnes per annum and at 1½ per cent on sales above 5000 tonnes per annum. The principals shall also pay rent at Rs. 300 per month to the agents for the godowns maintained by the latter at Calcutta, Bombay, Madras and Delhi. Publicity expenses are to be borne equally by the principals and the agents.

**Fishery Tanks in Tripura**

**3895. Shri Dasaratha Deb:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) how many fishery tanks and lakes are at present under the direct management of the Government of Tripura;

(b) the total amount invested in these schemes during the Third Five Year Plan; and

(c) the proceeds derived out of them during the same period?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri P. Govinda Menon):**

	Nos.
(a) Tanks	135
Lakes	8
(b) Rs. 12,70,000.	
(c) Rs. 3,14,000.	

115 tanks are attached to different fish seed centres and demonstration farms for raising of fry and fingerlings for the development of fisheries.

**Availability of Cane**

**3896. Shri Dasaratha Deb:** Will the Minister of Food, Agriculture, Community Development and Cooperation